

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 1529/2018

PAWAN KUMAR & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

WITH

SLP(Cr1) No. 10211/2017 (II)

Date : 12-12-2018 This petition was called on for hearing today.

For Petitioner(s)

Dr. Surender Singh Hooda, AOR

For Respondent(s)

Mr. Kamlendra Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(Cr)No. 1529/2018

The office report indicates that service of notice is complete upon both the respondents but no one has entered appearance on their behalf. Viewed thus, the matter be processed for listing before the Hon'ble Court as per rules.

SLP(Cr1) No. 10211/2017

Respondent No.1 has already filed counter affidavit.

Ld.counsel for the petitioner submits that respondent No.2 is common and has already been served in SLP(Cr)No.1529/2018. Hence, service may be treated as complete in this matter also. Registry to verify and if so, this matter shall also be listed before the Hon'ble Court as per rules after verifying the same.

RAJESH KUMAR GOEL
Registrar

SB